

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 195 of 2013**

**Dated : 23<sup>rd</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Arun Kumar Datta**

**....Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant (s): Ms. Swapna Seshadri, Amicus Curiae  
Mr. Arun Kumar Datta (Appellant)

Counsel for the Respondent(s): Mr. Pradeep Misra &  
Mr. Suraj Singh for R.1

**ORDER**

Admit. Issue notice. Mr. Pradeep Misra takes notice on behalf of Respondent No.1 Notice to be issued to the other Respondents returnable on 23.09.2013. Dasti service is permitted.

Registry is also directed to issue notice to the Respondents. **Issue**

**Public Notice.**

Post the matter on **23.09.2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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